

be and (2) Whether the proceedings of Labour Courts and Tribunals should be excluded from the jurisdiction of the Supreme Court and/or of the High Courts in the matter of appeals and applications for writs. A decision will be taken after considering the replies received.

SALT FOR MYSORE

*1917. **Shri Madiah Gowda:** Will the Minister of Production be pleased to state:

(a) the quantity of salt supplied to Mysore State, for 1951-52 for

- (i) human consumption, and
- (ii) animal consumption;

(b) wherefrom the salt is supplied to that State;

(c) what percentage of sodium chloride content was available in that supply; and

(d) whether any refined salt was supplied to Mysore?

The Minister of Production (Shri K. C. Reddy): (a) 8.68 lakh maunds of salt were supplied for both human and animal consumption. Separate figures for human and animal consumption are not readily available.

(b) Madras and Bombay.

(c) 92 per cent. or more in salt supplied for human consumption.

(d) Government have no accurate information because they exercise no control on the production and distribution of refined salt.

ABDUCTED WOMEN

*1918. **Shri Ajit Singh:** Will the Prime Minister be pleased to state:

(a) the number of abducted women recovered from Pakistan and given back to their parents;

(b) the number of unclaimed women;

(c) the number of those whose parents have refused to accept them; and

(d) the number of children born in Pakistan and brought to India by their recovered mothers?

The Minister of Defence (Shri Gopalaswami): (a) So far, 8,071 such recovered persons have been restored to their original relatives. Separate figures relating to restoration of recovered persons to their parents are, however, not maintained.

(b) It has not been possible yet, to trace the original relatives of 131 such persons.

(c) Nil.

(d) 102.

PAPER MILLS IN ORISSA

*1919. **Shri Sanganna:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of paper mills in the Orissa State;

(b) the subscribed and the paid-up capital of each mill;

(c) the number of share-holders of each mill;

(d) the out-put of paper of each mill for the last three years (1949, 1950 and 1951); and

(e) whether any portion of the paper produced is exported outside the Orissa State?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) One.

(b) According to the balance sheet published by the mills in March 1950, the subscribed and paid-up capital was Rs. 1,00,97,500.

(c) Information is not available.

(d) Precise information is not available.

(e) Yes, Sir.

MAGNESITE (EXPORT)

*1920. **Sardar A. S. Saigal:** Will the Minister of Commerce and Industry be pleased to state:

(a) what quantities of magnesite are being exported from Madhya Pradesh, district-wise, between 1st April, 1948 to 31st March, 1952;

(b) What amount accrued to the Government of India as a result of this export during the said period;

(c) what amount of the money so received by the Government was spent over the welfare of the labourers employed in the magnesite mines; and

(d) on what kind of welfare work the amount was spent?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) There are no magnesite deposits in Madhya Pradesh.

(b), (c) and (d). Do not arise.